

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM S No. 3 of 2017	Monjasa DMCC Vs. 1) MV Kiveli 2 others 2) The Krishpatnam Port Company Limited 3) Sager Ship Management Pte Ltd	N Ashwani Kumar	25-10-2017	No	07-11-2024	2570	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM S No. 4 of 2024	Western Bulk Carriers AS Vs. MV Idon Ex MV Beks Sexin IMO 9478755	Vivekanda Ramineni	04-07-2024	No	07-11-2024	126	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICO MAO A No. 1 of 2023	Allianz Bulk CFR8 Pte Ltd Vs. 1) Bigmans Metals and Alloys Pvt Ltd 2) The Port Officer	Sai Sanjay Suraneni	02-01-2023	No	21-11-2024	689	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

4	High Court of Andhra Pradesh	--	ICO MAO A No. 26 of 2024	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2) Vishakhapatnam Port Authority VPA	Vivekanda Ramineni	28-08-2024	No	21-11-2024	85	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
5	High Court of Andhra Pradesh	--	ICO MAO A No. 28 of 2024	LSS Ocean Transport DMCC Vs. 1) Rashtriya Ispat Nigam Ltd 2) Adani Gangavaram Port Ltd 3)Visakhapatnam Port Authority	Vivek Chandra Sekhar S	29-08-2024	No	07-11-2024	70	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C

Form 7

Summary of Commercial Cases during the month

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	140	5	5	140